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OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose off bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 8th March, 2018.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	Link Additional Sessions Judge
1.	Sh. Surinder Kumar Sharma, ASJ-05	Kalyanpuri, Mayur Vihar, Mandawali.	Sh. Ajay Gupta, ASJ-02 (NDPS)
2.	Sh. Anil Kumar Sisodia, ASJ-04	Shakarpur, Ghazipur, Preet Vihar, New Ashok Nagar,	Sh. Satinder Kumar Gautam, ASJ-03
3.	Sh. Satinder Kumar Gautam, ASJ-03	Geeta Colony, Pandav Nagar, Crime Branch & CAW Cell of East Police District.	Sh. Anil Kumar Sisodia, ASJ-04
4.	Sh. Ajay Gupta, ASJ-02 (NDPS)	Gandhi Nagar, Metro Yamuna Bank Railway Station, Krishna Nagar .	Sh. Surinder Kumar Sharma, ASJ-05

Rakesh Tewari 6/3

(Rakesh Tewari)
District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 780-1589/D&SJ (East)/KKD/Delhi Dated 7/3/18

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Officers concerned, Karkardooma Courts, Delhi.
4. The Chief Public Prosecutor/ Incharge, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.

Rakesh Tewari

District & Sessions Judge: East District
Karkardooma Courts, Delhi.